

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 24-06-2021 To 24-06-2021 For (All) Maincase & (All)

Pending : 10 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	CRA/22/2021	24-06-2021	C T RAGHUNANDAN@RAGHUNANDAN VS State of West Bengal	DIPTANGSHU BASU
2	CRR/110/2021	24-06-2021	MD SHAMIM SIDDIQUIE VS State of West Bengal AND ANR	SANTANU MAJI
3	CRM/685/2021	24-06-2021	NABI HOSSAIN MIYA @ NAYAN AND ORS VS THE STATE OF WEST BENGAL	SUDIP GUHA
4	CRM/686/2021	24-06-2021	SAHIDAR RAHAMAN @ SAHIDAR ALI AND ANR VS THE STATE OF WEST BENGAL	SUDIP GUHA
5	CRM/687/2021	24-06-2021	ABHIJIT DAS @ BISWAJIT VS THE STATE OF WEST BENGAL	HILLOL SAHA PODDER
6	CRM/688/2021	24-06-2021	KHOKON DEBNATH VS THE STATE OF WEST BENGAL	JAYDEEP KANTA BHOWMIK
7	CRM/689/2021	24-06-2021	SUKHBIR SINGH @ SUKHABIR SINGH VS THE STATE OF WEST BENGAL	HILLOL SAHA PODDER
8	CRM/690/2021	24-06-2021	LALAN ROY VS State of West Bengal	ABHIJIT GANGULY
9	WPA/1084/2021	24-06-2021	SUSHANTA KUMAR GHOSH VS BANK OF INDIA AND ORS	NILANJAN ADHIKARI
10	WPA/1085/2021	24-06-2021	PHURBA LAMA VS STATE OF WEST BENGAL AND ORS.	SUBHASIS SAHA